

Shri S. M. Banerjee: May I know whether the pay scales of the personnel of the Defence Services are also going to be revised?

Sardar Majithia: There is no such proposal at the moment.

श्री भक्त बर्षान : क्या मैं जान सकता हूँ कि जो आषा मंहगाई अलावा सैनिक कर्मचारियों को दिया गया है उस के विषय में पे. कमीशन से कोई सलाह ली गई थी या कि डिफेन्स मिनिस्ट्री ने अपने आप ही यह निर्णय कर लिया ?

Sardar Majithia: As you know, Sir, the Commission recommended five rupees dearness allowance for all the personnel serving in the Government. Because these personnel were getting certain articles in kind for no extra cost—they were getting it free—, therefore we thought that half of the compensation which was given to the others would be adequate compensation in their case.

Institution of Engineers

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*500. { Dr. Ram Subhag Singh:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Institution of Engineers has approached Government for its statutory recognition; and

(b) if so, the action taken in the matter?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Yes

(b) The matter is under consideration.

Shri Subodh Hansda: May I know the reasons for the delay in the Government taking a decision on this matter?

Shri M. M. Das: It is a long story. The Institution of Engineers wanted that some statutory recognition should be given to them by an Act of Parliament in lieu of the Royal Charter that they had received before from the King of the United Kingdom. When the matter was referred to the Law Ministry, they said that without assigning any definite function to this body no such Act could be passed by Parliament. Then it was thought that the task of compulsory registration of Engineers will be assigned to this body. After further consideration it was decided that no such compulsory registration was necessary. The Institution of Engineers has now represented to the Government that it be declared as an institution of national importance under the provisions of items 44, 63 and 64 of the Union List in the Seventh Schedule to the Constitution. Now, Sir, there are other similar institutions in this country. *e.g.*, the Institution of Chemical Engineers, the Institution of Telecommunication Engineers and others. If there is a central body then this can be done. So, the Engineers themselves are thinking of creating a central body which will be given the recognition.

Shri S. C. Samanta: May I know whether any other professional body has been given statutory recognition during the existence of this Institution and after it applied?

Shri M. M. Das: I am not sure on this point, but I think that Chartered Accountants have been given some kind of statutory recognition by an Act of Parliament—but I am not sure.

Shri Subodh Hansda: May I know whether the Institution of Engineers is the only body of its kind or there are other similar bodies also?

Mr. Speaker: He has said so; he has referred to the others.

Shri Subodh Hansda: May I know the date when the Indian Institution of Engineers requested the Government of India for statutory recognition?

Shri M. M. Das: It was in 1956, just after the declaration of the Indian Republic.

Juvenile Delinquency

*501. **Shri Panigrahi:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any survey is being conducted in India to assess the extent and causes of juvenile delinquency; and

(b) if so, which of the places in India have been selected for conducting such sample surveys?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 38.]

Shri Panigrahi: Are the Government of India aware whether the United Nations has offered any assistance for conducting any such survey in Punjab?

Dr. K. L. Shrimall: I have no knowledge about this; I shall need notice to answer that question.

Shrimati Ila Palchoudhuri: Since there is a lot of juvenile delinquency in the refugee colonies, has any survey been made in the refugee colonies?

Dr. K. L. Shrimall: I am not aware whether it has already been made in the refugee colonies.

Shri Panigrahi: May I know what amount has been given to the Madras School of Social Work for carrying on the survey?

Dr. K. L. Shrimall: A grant-in-aid of Rs. 8,000 was paid to the Madras School of Social Work for this particular project.

Shri Mahanty: May I know the purpose of conducting the survey, whether it is to eliminate delinquency or just to have an academic apprecia-

tion of it? In view of the fact that poverty is at the root of delinquency...

Mr. Speaker: Order, order. It is not a question. The hon. Member is saying that you must wipe out poverty, what is the meaning of delinquency, delinquency must continue until poverty is removed and so on.

Shri Mahanty: I want to know what steps they are taking to eradicate juvenile delinquency.

Mr. Speaker: They are making a survey.

Dr. K. L. Shrimall: There are various causes, social, economic and others, which cause juvenile delinquency; and all the efforts of the Government, which are for the improvement of the society as a whole, will eliminate juvenile delinquency. It is a very wide question. But I might inform the hon. Member that the Central Social Welfare Board is giving grants to voluntary organisations which take care of these children.

Shri B. S. Murthy: May I know whether any assessment has been made as to the increase or decrease in this delinquency?

Dr. K. L. Shrimall: I have already said that some of the institutions have taken up sample surveys.

Shri Hem Barua: In view of the fact that a large number of books in Hindi and Urdu of the type of the American crime literature are flooding the market, particularly in Delhi, which might lead to this delinquency, may I know what steps the Government have taken so far to ban this type of literature?

Dr. K. L. Shrimall: I have already said that this is a very wide question, and efforts are being made by the Government at all levels for raising the general standards, the educational standards as well as others. These will prevent juvenile delinquency.

Shri Hem Barua: But what has been done on this level?

Shri Ranga: Nothing.